

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-275-2020

Anupama Patwardhan

... Petitioner.

Versus

Union of India and another

... Respondents.

Mr. S.N. Joshi with Ms. S. Joshi, Advocate for the petitioner.

Mr. Raviraj Chodankar, Standing Counsel for the Respondent no.1.

Mr. Devidas J. Pangam, Advocate General with Ms. Maria S. J. Correia, Additional Government Advocate for the respondent no.2.

**Coram:- M. S. SONAK &
SMT. M. S. JAWALKAR, JJ.**

Date :-23.11.2020

P.C.

At the request of Mr. Raviraj Chodankar, the learned Standing Counsel for the Central Government, we grant two weeks' time to the respondent No.1 to file response. We make it clear that no further time will be granted.

2. Stand over to 07.12.2020.

M. S. Jawalkar, J.

M.S. Sonak, J.